Regarding need to constitute an independent judicial Commission to investigate into irregularities linked to the National Assessment and Accreditation Council (NAAC)-Laid

SHRI RAJA RAM SINGH (KARAKAT): The recent arrest of JNU professor Rajeev Sijariya and others in a bribery case linked to the National Assessment and Accreditation Council (NAAC) has exposed deep-rooted corruption in higher education accreditation. This incident, involving alleged bribes for inflated NAAC ratings, undermines the credibility of India's higher education system and compromises academic quality. Such practices not just erode trust in institutions but also devalue the degrees awarded to students. Under the leadership of UGC Chairman Mamidala Jagadesh Kumar, concerns have been raised about the commercialization of higher education, with allegations of academic standards being compromised for financial gains. This particular incident not only highlights the urgent need for transparency but also immediate intervention of Union Government. Thereby, taking appropriate measures against UGC Chairman to restore integrity in India's education system. The accreditation-based policy prescribed by New Education Policy has acted like a catalyst for this massive corruption as it incentivises institutions to fiddle with rules to get accreditation at any cost. I demand an independent judicial commission to look into the acts of omission and commission by NAAC. The role UGC Chairperson Mamidala Jagadish Kumar too needs to be investigated as he is the architect of destruction of higher education in India.